## HIGH COURT OF JAMMU AND KASHMIR AND LADAKH AT JAMMU

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## NOTICE

Take notice that Hon'ble The Chief Justice, High Court of J and K and Ladakh, on the request made by the J and K High Court Bar Association Jammu, has been pleased to permit the listing of "Fresh/Before Notice matters" on 14<sup>th</sup> of August, 2025 (Thursday) before all the available Hon'ble Benches in the Jammu Wing of High Court, in view of the ensuing holidays on 15<sup>th</sup> August, 2025 (Friday-Indendence Day) & 16<sup>th</sup> August, 2025 (Saturday-Shri Krishan Janam Ashtami).

By Order

Date: 13.08.2025

## Copy to:

- Worthy Registrar General, High Court of J and K and Ladakh, Jammu/Srinagar
- 2. Principal Secretary to Hon'ble The Chief Justice, High Court of J and K and Ladakh, Jammu/Srinagar.
- 3. All Secretaries/Bench Secretaries to the Hon'ble Judges, High Court of J and K and Ladakh, Jammu.
- 4. President, J&K High Court Bar Association, Jammu.

...for information

- 5. Joint Registrar (Computer), High Court of J and K and Ladakh, Jammu.
- 6. Deputy Registrar (Computer/Incharge Digitization), High Court of J and K and Ladakh, Jammu.
- 7. All Assistant Registrar, High Court of J and K and Ladakh, Jammu.

... for necessary compliance

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